THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Rare and historically valuable documents including manuscripts are preserved in the National Archives of India, State Archives and in private collections. In the museums, both private and public, rare manuscripts are preserved.

(b) and (c) As far as the National Archives of India is concerned, there is a defmite policy and standards for prestation of these historical documents. However, there are many documents in private collections which need to be preserved. In order to preserve the records in the State Archives, Museums, Libraries, private collection, etc., the National Archives of India are providing financial assistance under its Schemes of financial assistance for preservation of manuscripts/rare books and financial assistance to State/ Union Territories. Archival Repositories, Government Libraries and Museums.

Schemes for Adolescent Girls

- SHRI C.P. THIRUNA-VUKKARASU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) in how many districts and blocks in different States and the Union Territories the Schemes for 'Adolescent GirU' were functioning in year 1996 to 1997; and
- (b) how many girls are benefited during the period 1996 to 1997; the particulars in State, District Block and Union Territorywise?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) During 1996-97 the Scheme for Adolescent Girls are functioning in 507 blocks of 113 districts in different States and Union Territories.
- (b) Upto 1996-97 3.9 lakhs adolescent giris have been covered under Scheme-1 and II in the country in 507 blocks. The details are attached as Statement (See below).

Statement

Statewise No. of Blocks sanctioned and No. of Benefic of Adolescent Girls Schemes (Scheme I & Scheme II) upto 1996-97

SI.	Name of the State/UT	Total No.	Total	Achieve-	Achieve-	Total No.
No.		of Distt.	Number	ment	ment	of
		Covered	of Blocks	(Scheme I) (Scheme II)		Beneficiaries
1.	Andhra Pradesh	4	37	55410	12400	67810
2.	Arunachal Pradesh	1	1	_	_	_
3.	Assam	3	10	_	_	_
4.	Bihar	18	74	6168	5686	11854
5.	Goa	1	1	250	166	416
6.	Gujarat	1	15	_	_	43228
7.	Haryana	1	4	6720	3032	9752
8.	Himachal Pradesh	1	1	2430	1221	3651
9.	J & K	1	2	1890	1260	3150
10.	Karnataka	4	23	31650	8216	39866
11.	Kerala	3	13	11828	3719	15547
12.	Madhya Pradesh	18	48	54217	10929	65146
13.	Maharashtra	5	39	20208	_	20208
14.	Manipur	1	1	_	_	_
15.	Meghalaya	1	1	1500	1500	3000
16.	Mizoram	1	1	1048	530	1578

SI.	Name of the State/UT	Total NQ.	Total	Achieve-	Achieve-	Total No.
No.		of Distt.	Number	ment	ment	of
		Covered	of Blocks	(Scheme I) (S	Scheme II) B	eneficiaries
17.	Nagaland	1	1	_	_	_
18.	Orissa	2	24	42464	150	42614
19.	Punjab	1	3	_	_	
20.	Rajasthan	6	24	3934	_	3934
21.	Sikkim	1	1	115	125	240
22.	Tamil Nadu	6	33	12321	10920	23241
23.	Tripura	1	1	_	_	_
24.	U.P.	20	99	_	_	_
25.	West Bengal	4	41	21599	7789	29388
26.	A & N Islands	1	1	25	75	100
27.	Chandigarh	1	1	41	60	101
28.	D & N Haveli	1	1	300	200	500
29.	Daman & Diu	1	1	780	500	1280
30.	Delhi	1	3	1459	1140	2599
31.	Lakshadweep	1	1	_	_	_
32.	Pondicherry	1	1	776	398	1174
	TOTAL	113	507	277133	70016	390377

Note: Adolescent Girls Scheme is sanctioned on Block basis.

Cases against Secretary, CTSA

4236. SHRI RAJ NATH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware of the cases of corruption, financial irregularities and misuse of official capacity against the Secretary, Central Tibetan Schools Administration (CTSA);
- (b) if so, the details of complaints received against him;
- (c) what action has since been taken in this regard;
 - (d) if not, the reasons therefor; and
- (e) by when and what action is proposed to be taken?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) Some anonymous complaints were received Tibetan Central Administration and its Secretary. Even though complaint was anonymous, comments were obtained from the

Central Tibetal Schools Administration and the case was closed after examining their

A complaint regarding irregular drawal of House Rent Allowance by certain family members of Secretary, Central Tibetan Schools Administration, has been referred to Navodaya Vidyalaya Samiti (The employer of his son) for investigation.

Literacy rate in the country

4237. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the literacy rate in the country at present particularly in Rajasthan and Orissa
- (b) whether it is a fact that the literacy rate in Rajasthan is lowest in comparion to other States as on 30th June, 1998:
- (c) if so, whether Government propose to increase/provide 100% grant to